

LOK SABHA DEBATES

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LOK SABHA

Saturday, June 18, 1977/Jyaistha 28,
1899 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF FINANCE AND
REVENUE AND BANKING (SHRI
H. M. PATEL): I beg to lay on the
Table a copy each of the following
Notifications (Hindi and English ver-
sions) issued under the Central Excise
Rules, 1944:

(1) G.S.R. 475 and 476 published
in Gazette of India dated the 2nd
April, 1977 together with an ex-
planatory memorandum.

(2) G. S. R. 251 (E) and 252 (E)
published in Gazette of India dated
the 25th May, 1977 together with
an explanatory memorandum.

(3) G.S.R. 265(E) published in
Gazette of India dated the 3rd June,
1977 together with an explanatory
memorandum.

[Placed in Library. See No. LT-
389/77.]

11:01 hrs.

RESIGNATION BY MEMBER

MR. SPEAKER: I have to inform
the House that I have received a
letter dated the 17th June, 1977 from
Shri Parkash Singh Badal, an elected
Member from Faridkot constituency
of Punjab, resigning his seat in Lok

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Sabha with effect from the 18th June,
1977. I have accepted his resigna-
tion with effect from today, the 18th
June, 1977.

11.02 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): With
your permission, Sir, I rise to announce
that Government Business in this
House during the week commencing
20th June, 1977, will consist of:—

1. General discussion on the
General Budget for 1977-78.

2. Consideration and passing of:—

(a) The Payment of Wages
(Amendment) Bill, 1977.

(b) The Yoga Undertakings
(Taking over of Management)
Bill, 1977.

After the conclusion of these items,
the House will take up the discussion
and voting of the Demands for Grants
of individual Ministries. I hope to
announce the order in which the
demands will be taken up on Tuesday,
the 21st June, 1977.

SHRI C. K. CHANDRAPPAN (Can-
nanore): There is going to be a
strike of the contract labour employed
by FCI in Neeleshwaram in Kerala
State. This is a problem of the con-
tract labour system itself. I would
suggest that this may be included
for a discussion during next week.

MR. SPEAKER: The Business
Advisory Committee will again meet
on Monday. This will also be con-
sidered there, but I do not know
whether they will accept it or not.